

Notification Under Essential Members' Bills and Resolutions

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): I beg to lay on the Table a copy of Notification No. S.O. 736 (Hindi and English versions) published in Gazette of India dated the 2nd August, 1988 rescinding the Tea (Registration of Dealers and Declaration of Stocks) Order, 1984, under sub-section (6) of section 3 of the Essential Members' Bills and Resolutions.

12.04 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Fifty-Sixth Report

SHRI M. THAMBI DURAI (Dharmapuri): I beg to present the Fifty-Sixth Report (Hindi and English versions) of the Committee on Private Members Bills and Resolutions.

12.041/2 hrs.

ELECTION TO COMMITTEE

[English]

Committee on the Welfare of Scheduled Castes and Scheduled Tribes

SHRI ARVIND NETAM (Kanker): I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on the Welfare of Sched-

uled Castes and Scheduled Tribes of this House for the unexpired portion of the term of the Committee vice Prof. N. M. Kamble resigned from Rajya Sabha and do communicate to this House the name of the member so nominated by Rajya Sabha."

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of this House for the unexpired portion of the term of the Committee vice Prof. N.M. Kamble resigned from Rajya Sabha and do communicate to this House the name of the member so nominated by Rajya Sabha."

The motion was adopted.

[English]

MR. SPEAKER: Now, Matters under Rule 377 — Kumari Mamata Banerjee.

(Interruptions)

MR. SPEAKER: Only Mamata Banerjee goes on record.

(Interruptions)

KUMARI MAMATA BANERJEE (Jadavpur): I have been beaten severely by the CPI (M) cadres, but I came only for this special mention.

SHRI SHANTARAM NAIK (Panaji): Kindly inquire into this incident, Sir.

(Interruptions)